

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 202
CA-22(PB)/2020

IN THE MATTER OF:

Quality Sales Promotion Pvt Ltd
and Mehar Investment Pvt Ltd.

... Applicant/Petitioner

Order under Section Rule 16(d) NCLT, 2016.

Order delivered on 13.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

PRESENT:

For the Applicant : None

ORDER

None appears.

List the matter on 31.08.2021.


— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

13.07.2021
DPK